

**Central Administrative Tribunal  
Principal Bench**

**OA No. 87/2017  
MA No. 1834/2017**

**New Delhi this the 16<sup>th</sup> day of May, 2017**

**Hon'ble Sh. Raj Vir Sharma, Member (J)  
Hon'ble Ms. Praveen Mahajan, Member (A)**

1. Monika,  
(Aged about 38 years),  
W/o Sh. Sanjay Goswami,  
R/o 17/66, New Rohtak Road,  
Than Singh Nagar, Anand Parvat,  
New Delhi-110005.

Applicant

**(By Advocate: Mr. T N Tripathi)**

Versus

1. Govt. of NCT of Delhi  
Delhi Subordinate Services Selection Board  
Through its Chairman  
FC-18, Institutional Area, Karkardooma,  
Delhi-110092.
2. The Director of Education  
Old Secretariat,  
Delhi-110054.

Respondents;

**ORDER (ORAL)**

**Mr. Raj Vir Sharma, Member (J)**

M.A. No. 1834/2017 filed for withdrawal of OA is allowed.

2. Learned counsel for the applicant seeks permission to withdraw the OA with liberty to file a better drafted O.A., which permission is granted.
3. Accordingly, the OA is dismissed as withdrawn, with afore noted liberty.

**(Praveen Mahajan)  
Member (A)**

**(Raj Vir Sharma)  
Member (J)**

/sarita/

## Order (oral)

None appeared on behalf of applicant. Learned counsel for the applicant is appearing since last two consecutive dates. Therefore, this O.A. is dismissed in default and for non prosecution.

**Central Administrative Tribunal  
Principal Bench**

**O.A. No. 619/2016**

New Delhi this the 26<sup>th</sup> day of October, 2016

**Hon'ble Sh. Raj Vir Sharma, Member (J)**  
**Hon'ble Sh. K.N.Shrivastava, Member (A)**  
.... Applicant

**(By Advocate: None)**  
.... Respondents

**ORDER (ORAL)**

**Mr. Raj Vir Sharma, Member (J)**

Learned counsel for the respondents has produced before us an Order No. DH&FW-Q014/13/2016-HR-Nursing-Secy (H&FW) 252-259 dated 14<sup>th</sup> October, 2016. He prayed in view of this order that this OA has now become infructuous. Learned counsel for the applicant conceded that in view of this, now the OA has become infructuous. Accordingly, the OA is dismissed as having become infructuous.

**(K.N. Shrivastava)**  
**Member (A)**

**(Raj Vir Sharma)**  
**Member (J)**

/sarita/

## Order (oral)

None appeared on behalf of applicant. Learned counsel for the applicant is appearing since last two consecutive dates. Therefore, this O.A. is dismissed in default and for non prosecution.